

Sixteenth Loksabha

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Title: Papers laid on the Table of the House by Ministers/Members.

HON. SPEAKER: Now, Papers to be laid on the Table.

... (*Interruptions*)

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): I beg to lay on the Table a copy of the Annual Statement (Hindi and English versions) of discretionary out of turn allotments made under 5% vacancies occurred in each type of General Pool Residential Accommodation in a calendar year in accordance with the guidelines of Directorate of Estates issued vide O.M. No. 12035/2/97-Pol.II(Pt.II) dated 17.11.1997 for the year 2017.

[Placed in Library, See No. LT 8943/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI RAMDAS ATHAWALE): I beg to lay on the Table:-

(1) A copy of the Report (Hindi and English versions) under Section 15A(4) of the Protection of Civil Rights Act, 1955, for the year 2016.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8944/16/18]

(3) A copy of the Report (Hindi and English versions) under Section 21(4) of the Scheduled Castes and the Scheduled Tribes (Prevention of Atrocities) Act, 1989, for the year 2016.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8945/16/18]

गृह मंत्रालय में राज्य मंत्री (श्री हंसराज गंगाराम अहीर): माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) कंपनी अनिनियम, 2013 की धारा 394 की उप-धारा (एक) के अंतर्गत निम्नलिखित पत्रों की एक-एक प्रति (हिन्दी तथा अंग्रेजी संस्करण):-
 - (एक) रिहैबिलिटेशन प्लांटेशंस लिमिटेड, पुनलूर के वर्ष 2016-2017 के कार्यकरण की सरकार द्वारा समीक्षा।
 - (दो) रिहैबिलिटेशन प्लांटेशंस लिमिटेड, पुनलूर का वर्ष 2016-2017 का वार्षिक प्रतिवेदन लेखापरीक्षित लेखे तथा उन पर नियंत्रक-महालेखापरीक्षक की टिप्पणियां।

[Placed in Library, See No. LT 8946/16/18]

(2) अंडमान और निकोबार द्वीप समूह (पंचायत) विनियम, 1994 की धारा 204 के अंतर्गत अंडमान और निकोबार द्वीप समूह (पंचायती राज संस्थाओं को सहायता अनुदान) (संशोधन) नियम, 2017 जो 17 अक्तूबर, 2017 के भारत के राजपत्र में अधिसूचना सं. 249/2017/एव.सं. 3-21/96-पीआर में प्रकाशित हुए थे, की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

सामाजिक न्याय और अधिकारिता मंत्रालय में राज्य मंत्री (श्री कृष्णपाल गूर्जर): माननीय अध्यक्ष जी, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ:-

- (1) (एक) नेशनल इंस्टीट्यूट फार द इंपावरमेंट आफ पर्सन्स विद इंटलेक्चुअल डिसेबिलिटीज (दिव्यांगजन), सिकंदराबाद के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टीट्यूट फार द इंपावरमेंट आफ पर्सन्स विद इंटलेक्चुअल डिसेबिलिटीज (दिव्यांगजन), सिकंदराबाद के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (2) उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

[Placed in Library, See No. LT 8948/16/18]

- (3) (एक) नेशनल इंस्टीट्यूट फार द इंपावरमेंट आफ पर्सन्स विद मल्टीपल डिसेबिलिटीज (दिव्यांगजन), चेन्नई के वर्ष 2016-2017 के वार्षिक प्रतिवेदन की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण) तथा लेखापरीक्षित लेखे।

(दो) नेशनल इंस्टीट्यूट फार द इंपावरमेंट आफ पर्सन्स विद मल्टीपल डिसेबिलिटीज (दिव्यांगजन), चेन्नई के वर्ष 2016-2017 के कार्यक्रम की सरकार द्वारा समीक्षा की एक प्रति (हिन्दी तथा अंग्रेजी संस्करण)।

- (4) उपर्युक्त (3) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलम्ब के कारण दर्शाने वाला विवरण (हिन्दी तथा अंग्रेजी संस्करण)।

...(व्यवधान)

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI KIREN RIJIJU): I beg to lay on the Table a copy each of the following Notifications (Hindi and English versions) under Foreigners Order, 1948 and Rule 3 of the Passport (Entry into India) Rules, 1950:-

(1) S.O.2652(E) and S.O.2653(E) published in Gazette of India dated 16th August, 2017, declaring Chitpur Railway Station of Kolkata, West Bengal State as an authorized Immigration Check Post for entry into/exit from India and appointment of FRRO, Kolkata as the "Civil Authority".

(2) S.O.2654(E) and S.O.2655(E) published in Gazette of India dated 16th August, 2017, declaring Vallarpadam Seaport of Kerala State as an authorized Port for entry into/exit from India and appointment of FRRO, Cochin as the "Civil Authority".

(3) S.O.3137(E) and S.O.3138(E) published in Gazette of India dated 27th September, 2017, declaring Kawrpuichhuah Land Check Post in Lunglei District of Mizoram State as an authorized Immigration Check Post for entry into/exit from India and appointment of Superintendent of Police, Lunglei District, Mizoram as the "Civil Authority".

(4) S.O.3139(E) and S.O.3140(E) published in Gazette of India dated 27th September, 2017, declaring Zorinpui Land Check Post in Lawngtlai District of Mizoram State as an authorized Immigration Check Post for entry into/exit from India and appointment of Superintendent of Police, Lawngtlai District, Mizoram as the "Civil Authority".

(5) S.O.3605(E) and S.O.3606(E) published in Gazette of India dated 16th November, 2017, declaring Mundra Seaport in Kutch District of Gujarat State as an authorized Immigration Check Post for entry into/exit from India and appointment of Superintendent of Police, District-Kutch West Bhuj, Gujarat as the “Civil Authority”.

(6) S.O.3607(E) and S.O.3608(E) published in Gazette of India dated 16th November, 2017, declaring Vizhinjam Seaport of Kerala State as an authorized Immigration Check Post for entry into/exit from India and appointment of FRRO Trivandrum as the “Civil Authority”.

(7) S.O.3848(E) and S.O.3849(E) published in Gazette of India dated 8th December, 2017, declaring Vijayawada Airport in Krishan a District of Andhra Pradesh State as an authorized Immigration Check Post for entry into/exit from India and appointment of Deputy Commissioner of Police, L&O-1, Vijayawada, Andhra Pradesh as the “Civil Authority”.

(8) S.O.291(E) to S.O.298(E) published in Gazette of India dated 19th January, 2018, declaring four river Ports of Assam [Dhubri, Pandu (Guwahati), Nagaon and Karimganj] River Ports as an authorized Immigration Check Post for entry into/exit from India and appointment of concerned SSP/SPs as the “Civil Authority”.

(9) S.O.732(E) and S.O.733(E) published in Gazette of India dated 19th January, 2018, declaring Krishnapatnam Port in Nellore District of Andhra Pradesh State as an authorized Immigration Check Post for entry into/exit from India and appointment of Superintendent of Police, Nellore District, Andhra Pradesh as the “Civil Authority”.

[Placed in Library, See No. LT 8950/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS,
MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND MINISTER OF STATE IN THE
MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI MANSUKH L. MANDAVIYA): I beg to
lay on the Table:-

(1) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Kolkata, for the year 2016-2017, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8951/16/18]

(3) A copy of the Annual Accounts (Hindi and English versions) of the National Institute of Pharmaceutical Education and Research, Ahmedabad, for the year 2016-2017, together with Audit Report thereon.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

[Placed in Library, See No. LT 8952/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): On behalf of Shri C.R. Chaudhary, I beg to lay on the Table :-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Food Corporation of India, New Delhi, for the year 2016-2017, along with Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Food Corporation of India, New Delhi, for the year 2016-2017.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library, See No. LT 8953/16/18]

... (*Interruptions*)

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE (SHRI GAJENDRA SINGH SHEKHAWAT): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under subsection (1) of Section 394 of the Companies Act, 2013:-

(i) Review by the Government of the working of the Agrinnovate India Limited, New Delhi, for the year 2016-2017.

(ii) Annual Report of the Agrinnovate India Limited, New Delhi, for the year 2016-2017, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA):
On behalf of Shri Arun Jaitley, I beg to lay on the Table a copy of the Notification No. 30/2018-Customs (Hindi and English versions) published in Gazette of India dated 20th March, 2018, together with an explanatory memorandum making certain amendments in the Notification No. 27/2011-Customs dated 1st March, 2011 so as to reduce export duty on raw sugar, white or refined sugar from 20 per cent to Nil under Section 159 of the Customs Act, 1962.

[Placed in Library, See No. LT 8955/16/18]

... (*Interruptions*)

12 06 hrs

(i) Regarding missing persons in Mosul, Iraq

माननीय अध्यक्ष : मेरी सभी से रिक्वेस्ट है, माननीय सुषमा जी किसी बहुत गंभीर बात पर स्टेटमेंट देंगी।

...(व्यवधान)

HON. SPEAKER: Hon. Members, please cooperate.

... (*Interruptions*)

माननीय अध्यक्ष : आपको वह जानकारी देना चाह रही हैं, बहुत गंभीर बात है।

...(व्यवधान)

HON. SPEAKER: She wants to inform you something. This is an important information.

... (*Interruptions*)

माननीय अध्यक्ष : क्या आप सभी मेरी बात भी नहीं सुनेंगे?

...(व्यवधान)

HON. SPEAKER: Hon. Members, please listen to me.

... (*Interruptions*)

माननीय अध्यक्ष : आप उसे भी सुनना नहीं चाहेंगे?

...(व्यवधान)

HON. SPEAKER: She wants to inform you about the death of 39 Indians in Mosul. She wants to inform you about that. At least, listen to her.

... (*Interruptions*)

माननीय अध्यक्ष : आप उसे भी सुनना नहीं चाहेंगे?

...(व्यवधान)

माननीय अध्यक्ष : आप क्या कर रहे हैं?

...(व्यवधान)

माननीय अध्यक्ष : आप मोसुल की बात सुनना नहीं चाहेंगे?

...(व्यवधान)

HON. SPEAKER: No, this is not proper.

Sushmaji, please speak.

... (*Interruptions*)